

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSItem No.1:

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL ETC.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 183833/2023 - GRANT OF BAIL)

With

Item No.71:

Criminal Appeal No(s). 1459-1460/2021

([ONLY I.A. NO.156389/2023 IN CrI.A. No. 1459-1460/2021 AND I.A. NO. 156051/2023 IN CrI.A. No. 785/2022 IS LISTED UNDER THIS ITEM.]
IA No. 156389/2023 - GRANT OF BAIL)

WITH CrI.A. No. 785/2022

(IA No. 156051/2023 - GRANT OF BAIL)

Date : 24-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Vinod Prasad, Sr. Adv.
Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.
Mr. Devvart Rana, Adv.
Mr. Bijender Singh, Adv.
Mrs. Sanno Kumar, Adv.

Mr. Devvrat, AOR

Ms. Swati Setia, AOR

For Respondent(s)

Mr. Ardhendhumauli Prasad, A.A.G.
Mr. Shaurya Sahay, AOR
Mr. Vikas Bansal, Adv.
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

The learned Additional Advocate General appearing
for the respondent-State seeks time to take instructions
on the antecedents of the appellants.

List on 1st December, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER